

1	2	3	4
4.	Kolkata Port	Approximately 730 MT of Iron scrap in loading/unloading of ships. At undelivered at Haldia Dock Complex of Kolkata Port Trust. Of the 28 containers, 6 were detained by Customs on 18.8.06; 19 have been included in Port Auction and 3 containers have landed recently and are awaiting delivery.	Since the scrap is lying inside containers, no hindrance, is caused 28 containers is lying in Kolkata Dock System, some scrap which is old port material is lying in some parts of the docks which are not used for cargo handling operations. Action has already been initiated for disposal of this scrap.
5.	Paradip Port	About 600 MT of scrap is lying at this port.	The said scrap does not pose any hindrance in loading/ unloading operations. Tenders have been issued for disposal of this scrap.
6.	Kandla Port	Approximately 30602 MT of HM scrap, 56473 MT of SS scrap and 120 MT of scrap containing war materials are lying at various storage areas inside Kandla Port as on 30.6.09.	The scrap does not pose any hindrance in loading/unloading of ships in the port.

12.00 Noon

(MR. DEPUTY CHAIRMAN in the Chair)

PAPERS LAID ON THE TABLE

- I. **Report and Accounts (2007-08) of Pawan Hans Helicopters Limited, New Delhi and related papers**
- II. **Memorandum of Understanding (2009-10) between Government of India and Pawan Hans Helicopters Limited**

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): Sir, I lay on the Table-

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619 A of the Companies Act, 1956.

- (a) Annual Report and Accounts of the Pawan Hans Helicopters Limited, New Delhi, for the year 2007-2008, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library. See No. L.T. 95/15/09]
- II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Civil Aviation) and the Pawan Hans Helicopter Limited, New Delhi, for the year 2009-2010. [Placed in Library. See No. L.T. 93/15/09]

**Report and Accounts (2007-08) of Jharkhand Education
Project Council, Ranchi and related papers**

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:

- I. (a) Annual Report and Audited Accounts of the Jharkhand Education Project Council, Ranchi, for the year 2007-2008, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 189/15/09]

Notification of the Ministry of Finance

THE MINISTER OF STATE IN THE MINISTER OF FINANCE (SHRI NAMO NARAIN MEENA): Sir, I lay on the Table under sub-section (3) of Section 21 of the Coinage Act, 1906, a copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs) Notification G.S.R. 279 (E), dated the 23rd April, 2009, publishing the Coinage of the One Hundred Rupees and Five Rupees coined to commemorate the occasion of Birth Centenary of Perarignar Anna Rules, 2009. [Placed in Library. See No. L.T. 28/15/09]

Notifications of the Ministry of Finance

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): Sir, I lay on the Table

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under sub-section (7) of Section 9A of the Customs Tariff Act, 1975, together with Explanatory Memoranda on the Notifications:
 - (1) G.S.R. 132 (E), dated the 27th February, 2009, seeking to impose provisional Anti-dumping duty on Plain Medium Density Fibre Board originating in or exported